

The High Court of Gujarat
Ahmedabad

Date: - 27/08/2026

N O T I C E

HCG-02/2026

It is hereby notified that **on 31.08.2026;**

- (1) Hon'ble Mr. Justice A.S.Supehia would not be available for Judicial as well as Administrative work.
- (2) Hon'ble Court (Coram : Hon'ble Mr. Justice Bhargav D. Karia and Hon'ble Mr. Justice Pranav Trivedi) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Mr. Justice A.S.Supehia and Hon'ble Ms. Justice Vaibhavi D. Nanavati.)
- (3) Hon'ble Ms. Justice Vaibhavi D. Nanavati would sit Single and take up the matters at **Sr. No. 336 to 386** notified before Hon'ble Court (Coram : Hon'ble Mr. Justice Niral R. Mehta.)

By Order of Hon'ble The Chief Justice

Sd/-

Registrar (Judicial)